

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

New Delhi, the

15-8-83

NOTIFICATION
ISSUE

No. 5361 (F.No.398/33/83-IT(D)): In pursuance of sub-clause (iii) of clause (b) of Section 2 of the Income-tax Act, 1961 (63 of 1961), and in pursuance of Notification of the Government of India in the Department of Revenue No. 5083 (F.No.398/40/82-IT(D) dated 31-1-83 the Central Government hereby authorises Shri U.P. D., being a gazetted officer of the Central Government, to exercise the powers of a Tax Recovery Officer under the said Act.

2. This Notification shall come into force with effect from the date Shri U.P. D. takes over charge as Tax Recovery Officer.

(Sd/-)
(U.P. D.)
Director,
Government of India.

To Manager,
Government of India Press,
Mayapuri, New Delhi.

Copy forwarded:

1. All Directors of Inspection including DI(C&D), New Delhi.
2. The Director, I.C.(U), Staff College, Roorkee.
3. The C&D of India, New Delhi.
4. The Assistant General, Allotment U.P.
5. The Chief Secretary, Government of U.P. Lucknow.
6. The Joint Secretary & Legal Advisor, Ministry of Law, New Delhi.
7. The Commissioner of Income-tax, U.P.(UP).
8. I.C., Inspection Division, C&D, Vikas Bhawan, New Delhi.
9. Central Cell - DI(ESD), New Delhi (2 copies) for issue and distribution.
10. Guard File.

(Sd/-)
(U.P. D.)
Director,
Government of India.

3985/83
15/8

भारत के राजपत्र के भाग 11, खण्ड 3 (11) में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
(राजस्व विभाग)

1-4-83

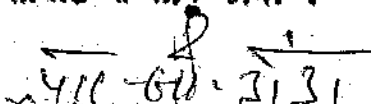
नई दिल्ली, दिनांक 10-8-1983

अधिसूचना

आयकर

संख्या 536/(फ0सं0 398/33/83-आ0क0ब0) : आयकर अधिनियम, 1961 (1961 का 43) की धारा 2 के खण्ड (44) के उप-खण्ड (1-11) के अनुसार मैं और भारत सरकार के राजस्व विभाग की दिनांक 31 जनवरी, 1983 की अधिसूचना संख्या 5083 (फ0सं0 398/40/82-आ0क0ब0) का अधिलेखन करते हुए, केन्द्रीय सरकार स्तद्वारा श्री एम.बी. डारगर की, जो केन्द्रीय सरकार के राजपत्रित अधिकारी हैं, उक्त अधिनियम के अन्तर्गत कर बसूली अधिकारी की शक्तियों का प्रयोग करने के लिए प्राधिकृत करती है।

2. यह अधिसूचना, श्री एम.बी. डारगर द्वारा कर बसूली अधिकारी के रूप में कार्यभार ग्रहण किए जाने की तारीख से लागू होगी।


(आर.सी. ठोडा)
निदेशक, भारत सरकार

प्रबन्धक,
भारत सरकार प्रेस,
मायापुरी,
नई दिल्ली।

3981/88172
16/8